

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**O.A. No.60/1331/2019 Date of decision: 19.12.2019
M.A. No.60/2055/2019**

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

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Swaran Lal, aged 57 years, son of Shri Antu Ram, resident of Village Nalagarh Ka Majra, Jagadhri, District Yamuna Nagar, Haryana-135001, Group C.

...APPLICANT

VERSUS

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi, Pin Code-110001.
2. The Chief Works Manager, Northern Railway, Jagadhari Workshop, District Yamuna Nagar, Haryana, Pin Code-135001.

...RESPONDENTS

PRESENT: Sh. Ashish Grewal, counsel for the applicant.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. At the very outset, learned counsel for the applicant seeks permission to withdraw this O.A. along with the M.A.
2. Dismissed as withdrawn.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 19.12.2019.
Place: Chandigarh.

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